

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 166 of 2011 & IA No. 252 of 2011,
Appeal No. 150 of 2011 & I.A. No. 235 of 2011 &
Appeal No. 168 of 2011 & I.A. No. 253 of 2011**

Dated: 20th January, 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Appeal No. 166 of 2011 & IA No. 252 of 2011

In the matter of:

**Biomass Energy Developers
Association & Ors. ... Appellant (s)**

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors. ... Respondent (s)**

Appeal No. 150 of 2011 & IA No. 235 of 2011

M/s SLS Power Limited ... Appellant (s)

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors. ... Respondent (s)**

Appeal No. 168 of 2011 & IA No. 253 of 2011

**South Indian Sugar Mills
Association & Ors. ... Appellant (s)**

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors. ... Respondent (s)**

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Counsel for the Appellant (s) Mr. K. Gopal Choudary

Counsel for the Respondent (s) : Mr. A. Subba Rao
(In Appeal Nos. 166 of 2011, Mr. A.T. Rao
150 of 2011) Mr. K.V. Mohan & Mr. K.V.
Balakrishnan for APERC.
(In Appeal No. 168 of 2011) Mr. Mullaadi Rambabu

ORDER

Learned counsel for the respondent nos. 2-7 pointed out that their cross-appeal is going to be heard on 27th January, 2012 for admission. Accordingly, the matter is posted for hearing on 9th February, 2012.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

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